

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No. 722/2017  
in  
OA No. 3458/2014**

New Delhi this the 10<sup>th</sup> day of December, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Mrs. Manju Kumari  
Widow of Late Mr. Ramadhar  
R/o Narainpur Chungi, Divyapur Road  
Post Office Orya, Distt. Orya (UP).

..Applicant  
(Advocate :Mr. Yogesh Sharma)

Versus

1. Sh. S.K. Pattanayak  
Secretary  
Ministry of Agriculture  
Department of Agriculture & Cooperation  
Govt. of India, Krishi Bhawan, New Delhi.
2. Dr. B.S. Phogat  
The Plant Protection Officer  
Directorate of Plant Protection Quarantine & Storage  
Ministry of Agriculture  
Department of Agriculture & Cooperation  
NH-4, Faridabad (Haryana).

...Respondents  
(Advocate : Mr. Rajinder Nischal)

**O R D E R (Oral)**

**Ms. Nita Chowdhury:**

When the matter is taken up, it is noticed that the applicant objects to the fact that respondents have no revisited her application for compassionate appointment.

2. Counsel for the respondents informs that the respondents have, in fact, revisited the aforesaid application of the applicant and the marks they have given are based on the factual situation of the matter.

3. In view of the detailed response given by the respondents, we find substantial compliance of the order of this Tribunal. Accordingly, CP is closed.

4. However, it is made clear that this order will not in any way preclude the applicant of this OA for applying again under the said category of compassionate appointment in pursuance of the DOP&T OM No. 14014/02/2012-Estt.(1) dated 16.01.2013 and the respondents shall process the same, is she so applies.

5. Notices issued to the respondents stand discharged.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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